

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-17/2004/8111/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Nirmali Talukdar,  
District & Sessions Judge,  
Kokrajhar.

th  
Dated Guwahati, the 25 August, 2023.

Sub:- **Station leave permission.**

Ref:- DJK.1519 Dated 23.08.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, from the evening of 24.08.2023 till the morning of 28.08.2023**, as prayed for. Further, the Additional District & Sessions Judge (FTC), Kokrajhar, and in his absence, the Assistant Sessions Judge, Kokrajhar, and in his absence, the next senior most Judicial Officer available at the station will be in charge of your court and office in your absence.

Yours faithfully,

sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-17/2004/8112/A, dated** , 25-08-23

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**